

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/160(CHE)2023

NAME OF THE PETITIONER : Va Tech Wabag Ltd

NAME OF THE RESPONDENT(S) : Gradient India Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

SENIOR COUNSEL
MR. PR. RAMAN
FOR ~~ARUN~~
SNEHA PARTHASARATHY

COUNSEL FOR
APPLICANT



SENIOR COUNSEL
MR. SATISH PARASARAN
For
MS. ARVA MERCHANT
MR. ADITYA MUKERJEE
MR. ABILASH V.

COUNSEL FOR
RESPONDENT







1. CP(IB)/160(CHE)/2023

ORDER

Ld. Sr. Counsel Mr. PR. Raman for the Petitioner. Ld. Sr. Counsel Mr. Satish Parasaran for the Respondent

Case heard.

Both the parties are directed to submit Written arguments not more than 3 pages within a week.

Reserve for order.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk